

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **18.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/358/2020
NAME OF PETITIONER	:	Raj Trading Company
NAME OF RESPONDENT	:	Marg Ltd
SECTION	:	Sec.9 Rule 6 of IBC

ORDER

None present for the Petitioner. Mr. Ramana Kumar, Advocate for the Corporate Debtor is present through Video Conferencing Platform.

In absence of the Petitioner, this Petition stands **dismissed for non-prosecution.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS